

**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI**

**ORDER**

**Sh. Prabhat Bhatti S/o Sh. C. L. Bhatti, Assistant Accounts Officer (Ad-hoc), EC-91664718** is hereby transferred from Accounts Branch, South-East District, Saket Courts, New Delhi to Accounts Branch, Central District, Tis Hazari Courts, Delhi **with immediate effect.**

**Note:** Non-compliance of the transfer & posting order/ Immediately proceeding on leave shall be considered deliberate insubordination and the officer shall be placed under suspension and disciplinary action shall be taken against the officer, as per rules.

20.5.22  
(GIRISH KATHPALIA)  
PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs)  
DELHI

No. 37424-440 /Admn-I/P & T/HQs/2022

Dated, Delhi the 20 MAY 2022

**Copy forwarded for information and necessary action to: -**

1. The Ld. Principal District & Sessions Judge, South-East, Saket Courts, New Delhi.
2. The Officer In-charge, Accounts Branch, Central/South-East, Delhi/ New Delhi.
3. The Drawing & Disbursing Officer/Senior Accounts Officer/Accounts Officer Central/South-East, Delhi/ New Delhi.
4. The Officer concerned.
5. The Personal Office of the Undersigned.
6. The dealing Officials (Seniority & Promotion/Personal File/Leave) in Administration Branch- I, Central District, Tis Hazari Courts, Delhi.
7. The dealing Official, ACR Cell, Central, Tis Hazari Courts, Delhi.
8. The dealing Official, Layers, Computer Branch, Central, THC, Delhi.
9. The Web-site Committee, Tis Hazari Courts, Delhi.

PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs)  
DELHI  
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